

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
10-07-2024 AT 10:30 AM**

**Company Petition/44/2023  
AND  
IA (CA) 154/2024 in Company Petition/44/2023  
u/s. 241 of Companies Act, 2013**

**IN THE MATTER OF:**

Dr. Yadagiri R Pendri & Anr

**...Petitioner**

**AND**

Escientia Biopharma Pvt Ltd 7 Ors

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**Company Petition/44/2023**

Learned senior counsel Mr Vivek Reddy for petitioner present physically.

Learned Counsel Mr Soumya Dasgupta Adv, Mr Dwijesh Kapila, Adv, Mr Aviral Singhal, Adv, Mr Pranay Bahuguna, Adv, Mr P Shamanthak Hande, Adv, Ms Mounika Donur, Adv for Petitioners present through Video Conference.

Learned Senior Counsel Mr. S. Niranjan Reddy, for respondent No 2 and 3 present through Video Conference.

Learned Counsel Mr. Tarun G Reddy and Mr Sairam, for respondent No 2 and 3 present physically.

Learned Senior Counsel Mr Arvind Pandian, for Respondent Nos 4 to 6 present through Video Conference.

Learned Counsel Mr Aatif, Respondent Nos 7 to 9 present physically.

Call on 18.07.2024.

**IA (CA) 154/2024**

For hearing, call on 18.07.2024.

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**